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67.	Morirqko Company Ltd.
68.	Mitsui & Co.
69.	KEIHN Corporation
70.	Subros Ltd.
71.	Sumitomo Electric Industries Ltd.
72.	Riso Kagako Corporation
73.	Kenwood Corporation
74.	Lumax Industries Ltd.
75.	Yasuda Fire & Marine Insurance Co. Ltd.
76.	Matsushita Television & Audio India Ltd.
77.	Satake Corporation
78.	Matsushita Electric Work Ltd. (National Panasonic)
79.	Nissho Lwai Corporation (Bombay Office)
80.	Toyota Tsusho Corporation
81.	Pioneer Electric Corporation
82.	Sumitomo Electric Ind. Ltd.

[Translation] *Public Sector Industrial Sick units*
Closure of sick PSUs 41-42

*152. SHRI SHAILENDRA KUMAR :
SHRI BHERU LAL MEENA :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have decided to privatise and wind up chronically sick Public Sector Undertakings during the current year and have also advised the State Governments to privatise chronically loss making State PSUs;

(b) if so, the details of the proposals finalised/under consideration;

(c) the list of the Central PSUs proposed for privatisation/closure during the current year;

(d) the guidelines prepared by the Government to protect the interests of employees working therein; and

(e) the present status regarding implementation of the decision?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (e) The Government have not taken any decision to completely privatise or wind up any sick Central PSU in the current year. State PSUs are under the respective State Governments and Central Government is concerned only with CPSUs. The Government is committed to protect the interest of the workers in all cases.

Incentives to the Exporters

*153. SHRI KANTILAL BHURIA : Will the Minister of COMMERCE be pleased to state:

(a) the details of incentives provided to the exporters during the last two years, State-wise;

(b) whether there is any proposal under consideration of the Government to launch a new scheme to promote the export; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) With a view to increasing the competitiveness of Indian exports, various steps have been taken during the last two years. They include reduction in interest rate on export credit from 11% to 9%, strengthening of existing export incentive schemes, simplification of procedures, reduction in threshold limit under the export promotion capital goods scheme for some sections and providing necessary impetus to the tourism sector in the Exim Policy. However, these measures are generally no State specific but are applicable to all eligible exporters.

(b) and (c) Various suggestions are being received for formulating strategies for boosting exports during the financial year 1999-2000. These suggestions are being examined and shall be suitably reflected in the Exim Policy to be announced soon.